

THE MINISTER OF FINANCE AND REVENUE & BANKING (SHRI H. M. PATEL): (a) National Rayon Corporation Limited, Bombay has given donations amounting to Rs. 18.75 lakh during the period January to March, 1977.

(b) The Chairman of National Rayon Corporation Limited is no longer a Director of Maruti Limited.

(c) The accounting year of National Rayon Corporation Limited ends on 30th September. The accounts for the year ending 30th September, 1977 showing the above donations will come up for scrutiny in the course of the income-tax proceedings for the assessment year 1978-79. The return of income for the said assessment year will be due by 30th June, 1978.

Export of Edible Oil, Oil-Seeds and Oil Cakes

899. DR. VASANT KUMAR PANDIT: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) the total export of edible oil, oil-seeds and oil cakes during the period 1974-75, 1975-76 and 1976-77;

(b) whether due to the export policy the prices of these items were high for domestic consumers; and

(c) the proposal of Government for the future?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARIA): (a) Exports of edible oils, oil-seeds and oil cakes during the period 1974-75, 1975-76 and 1976-77 (April—December) have been as follows:—

	1974-75		1975-76		1976-77 (April-December)	
	Qty.	Value	Qty.	Value	Qty.	Value
1. Edible oils	0.62	0.57	1.21	0.96	4.26	2.63
2. Oil-seeds	63.61	28.47	159.26	67.65	101.11	39.56
3. Oil cakes	988.82	99.37	1110.91	88.69	1434.37	151.49

(b) Yes, Sir.

(c) The export of edible oils and oilseeds is now totally banned. The

export of oilcakes is regulated to ensure adequate internal availability at reasonable prices.